

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 28.08.2024

To,
The Worthy President,
Bar Association of Delhi,
Tis Hazari Courts, Delhi.

Sub: Reminder for supply of data regarding Subscription Fees on urgent basis.

Sir,

Please refer to the communication bearing no.29955/EC/DBA/2024 of even date, for supply of data regarding dues of the Members of the Bar.

It may be reiterated that the date of publishing of tentative list is 31.08.2024. However, yet, we have not received the data pertaining to payment of Subscription till 31.07.2024.

Considering the enormity of the exercise and huge number of Declarations, we may inform you that extension of time either in respect of the submission of Declarations or submission of records, would not be feasible. The preparation of the tentative list is pending on account of non supply of the said record.

It is, therefore, requested to provide the aforesaid records at the earliest.

Nikhil Chopra
Chairperson, Election Committee
Delhi Bar Association 2024

Copy to- 48623

28 AUG 2024

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) Ld. Principal District & Sessions Judge (HQS) for intimation.
- 3) PS to Ld. Principal District & Sessions Judge (HQS), THIC, Delhi.
- 4) PS to Ld. Principal District & Sessions Judge (West), THIC, Delhi.
- 5) In-Charge, Caretaking Branch (HQ), THIC, Delhi.
- 6) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.

Nikhil Chopra
Chairperson, Election Committee
Delhi Bar Association 2024